

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 80 of 2017 (SZ)**

**Appellant(s)**

Conservation of Nature Trust,  
Rep by its Chairman,  
Nagercoil, Kanyakumari District

**Respondent(s)**

**Vs** The Secretary,  
Ministry of Environment and Forest,  
New Delhi and others.

**Legal Practitioners for Appellant(s)**

M/s M. Murali

**Legal Practitioners for Respondents**

M/s M. Sumathi for R1  
M/s Thanikasivan for R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 25.09.2018  Appellant counsel present. No representation for respondents. R1, R4 alone are contesting the case. But reply also not filed in spite of sufficient hearings. R1, R4 called absent. Post the case before Tribunal call on 12.10.2018.  (Tmt. Meena Satheesh) Registrar